



The Gauhati High Court At Guwahati
[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **23-04-2021** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

SI. No.	NAME OF THE HON'BLE JUDGE(s)	ITEM NO(s).
1.	HON'BLE MR. JUSTICE M. ZOTHANKHUMA	ITEM NOS: - 2 to 5 & 26, 30.
2.	HON'BLE MR. JUSTICE S. SHYAM	ITEM NO: - 16.
3.	HON'BLE MR. JUSTICE P. K. DEKA	ITEM NO: - 22. (At the end of the list, if time permits)
4.	HON'BLE MR. JUSTICE A. BORTHAKUR	ITEM NO: - 10.
5.	HON'BLE MR. JUSTICE S. K. MEDHI	ITEM NO: - 2.
6.	HON'BLE MR. JUSTICE N. TAGIA	ITEM NO: - 17.
7.	HON'BLE MR. JUSTICE M. CHOUDHURY	ITEM NOS: - 3 & 4. (As last item, subject to availability of time)

BY ORDER

DATED:- GUWAHATI THE 22ND APRIL, 2021



The Gauhati High Court At Guwahati
[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ONLY URGENT MATTERS WHICH HAVE BEEN MENTIONED BY THE LEARNED ADVOCATES VIA THE RESPECTIVE COURT E-MAIL IDS AND WHICH HAVE BEEN PERMITTED BY THE HON'BLE COURTS WILL BE LISTED WITH EFFECT FROM 26TH APRIL, 2021.

BY ORDER

DATED:- GUWAHATI THE 22ND APRIL, 2021